- (1) S.O. 683 (E), dated the 24th March, 2008, publishing regulations for regularization of unauthorized colonies in Delhi.
- (2) S.O. 1452 (E) dated the 16th June, 2008, amending S.O.683 (E), dated the 24th March, 2008, regarding regularization of unauthorized colonies in Delhi. [Placed in Library. See No.L.T. 10835/09]
- 1. Notification of Ministry of Shipping, Road Transport and Highways.
- 2. Reports and accounts (2007-2008) of various Boards, companies and related papers.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir, I lay on the Table

- A copy each (in English and Hindi) of the Ministry of Shipping, Road Transport and Highways (Department of Shipping) Notification G.S.R. 17 (E), dated the 7th January, 2009, publishing the Chennai Port Trust Employees' (Recruitment, Seniority and Promotion) Regulations, 2008, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963. [Placed in Library. *See* No.L.T. 10519/09]
- 2. A copy each (in English and Hindi) of the following papers, under Section 5(E) of the Dock Workers (Regulation of Employment) Act, 1948:
 - (i) (a) Fifty-seventh Administration Report and Annual Accounts of the Erstwhile-Bombay Dock Labour Board (Ex-BDLB), Mumbai, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No.L.T. 10521/09]
 - (ii) (a) Forty-seventh Administration Report and Annual Accounts of the Visakhapatnam Dock Labour Board (VDLB), Visakhapatnam, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No.L.T. 10520/09]
- 3. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619 A of the Companies Act, 1956:
 - (i) (a) Fifty-sixth Annual Report and Accounts of the Hindustan Shipyard Limited (HSL), Visakhapatnam, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No.L.T. 10523/09]

- (ii) (a) Annual Report and Accounts of the Hooghly Dock and Port Engineers Limited (HDPEL), Kolkata, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. *See* No.L.T. 10522/09]
- 4. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (ii) above.
- 5. A copy each (in English and Hindi) of the following papers:-
 - (a) Sixth Annual Report and Accounts of the Indian Institute of Maritime Studies (IIMS), Mumbai, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No.L.T. 10524/09]
- 1. Report and Accounts (2007-08) for Research and Information System (RIS).

2. Statement of reasons for not laying accounts (1999-2000 to 2006-07) within stipulated period of ICWA.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Research and Information System for Developing Countries (RIS), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No.L.T. 10526/09]
- Statement (in English and Hindi) giving reasons for not laying the Annual Accounts of the Indian Council for World Affairs (ICWA), New Delhi, for the years 1999-2000, 2000-2001, 2001-2002, 2002-2003, 2003-2004, 2004-2005, 2005-2006 and 2006-2007 within the stipulated period. [Placed in Library. See No.L.T. 10527/09]

Notifications of the Ministry of Shipping, Road Transport and Highways

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): Sir, I lay on the Table

 A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, Road Transport and Highways (Department of Road Transport and Highways), under section 10 of the National Highways Act, 1956: